CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI

Petition No. 915/TT/2025

Subject	:	Petition under Section 62 read with Section 79(1)(d) of the Electricity Act, 2003 and under Regulation 15(1)(a) and Regulation 23 of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 2023 read with the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2019 and the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2024 for truing-up of the transmission tariff for the 2019-24 period and the determination of the transmission tariff for the 2024-29 period for Assets-1 to 5 and Asset-7 and the determination cum truing-up of the transmission tariff for the 2019-24 period and the determination of the transmission tariff for the 2024-29 period for Asset-6A under "Transmission System associated with Tehri Pump Storage Plant (PSP)"
Date of Hearing	:	**13.10.2026**
Coram	:	Shri Ramesh Babu V., Member Shri Harish Dudani, Member
Petitioner	:	Power Grid Corporation of India Ltd. (PGCIL)
Respondents	:	Uttar Pradesh Power Corporation Limited (UPPCL) and Others
Parties Present	:	Shri Zafrul Hasan, PGCIL Shri Angaru Naresh Kumar, PGCIL

Record of Proceedings

The matter was heard through a virtual hearing.

2. The Petitioner's representative submitted that the matter has been filed for the truing up of the transmission tariff for the 2019-24 tariff block and the determination of the transmission tariff for the 2024-29 tariff block for Assets-1 to 5 and Asset-7, and for the determination and truing up of the transmission tariff for the 2019-24 tariff block and the determination of the transmission tariff for the 2024-29 tariff block for Asset-6A.

3. After hearing the Petitioner, the Commission directed the Petitioner to file a separate Petition for Assets 6A and 6B and to amend the existing Petition, together with the necessary forms, within two weeks.

4. The Petition will be listed for hearing on **17.12.2026**.

By order of the Commission

sd/-
(T. D. Pant)
Joint Chief (Law)